NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM **TMT. T.KRISHNA VALLI**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/14/KOB/2023
SECTION	241-242 C/ACT
NAME OF PARTIES	SIVARAMAN V/S PUNARJANI SECURITIES LTD & 5 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	P P ZIBI JOSE.
RESPONDENTS ADVOCATE/ PROFESSIONAL	A M SRIDHARAN, S JOHN MAJOR, DEEPAK ASHOK KUMAR, MADHU RADHAKRISHNAN.

24 April 2024

O R D E R

IA(C/ACT)/59KOB/2024

List this matter for further consideration on **30.05.2024.**

IA(C/ACT)/147/KOB/2023 in CP(C/ACT)/14/KOB/2023

List this matter for further consideration on **30.05.2024.**

IVNP(C/ACT)1/KOB/2023 in CP(C/ACT)/14/KOB/2023

List this matter for further consideration on **30.05.2024.**

IA(C/ACT)/124/KOB/2023 in CP(C/ACT)/14/KOB/2023

List this matter for further consideration on **30.05.2024.**

IA(C/ACT)/111/KOB/2023 in CP(C/ACT)/14/KOB/2023

List this matter for further consideration on **30.05.2024.**

CP(C/ACT)/14/KOB/2023

Learned Authorised Representative, Mr. P P Zibi Jose appears physically on behalf of the Petitioner. Respondents are represented by Learned Counsel, Mr. Deepak Ashok Kumar and Learned Counsel, Mr. A M Sridharan.

At the request of the parties, list this matter for further consideration on **30.05.2024.**

Sd /- **Sd /-**

SHYAM BABU GAUTAM **T.KRISHNA VALLI**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**